

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

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**LOK SABHA
UNSTARRED QUESTION No. 3273
TO BE ANSWERED ON FRIDAY, THE 04th AUGUST, 2017
SHRAVANA 13, 1939 (SAKA)**

QUERIES ON GST

3273. SHRI ANURAG SINGH THAKUR :

Will the Minister of FINANCE be pleased to state:

- (a) whether there is some confusions among the traders community in relation to registrations and exemptions under Goods and Services Tax (GST);
- (b) if so, the details thereof and the steps taken/being taken by the Government to ease the entities of such confusions and to ensure smooth transition of GST; and
- (c) whether any workshops or trainings being conducted for creating widespread awareness about GST?

MINISTER OF STATE FOR FINANCE

(SHRI SANTOSH KUMAR GANGWAR)

- (a) No Sir. There is no major confusion with reference to registrations and exemptions under GST.
- (b) However, FAQs and advertisements on various provisions of the GST laws and procedures have been issued; and GST masterclass by senior tax officials and various workshops have been conducted to address confusions among stake holders.
- (c) Yes Sir. The Government at both at the Central and States level have been organizing GST awareness campaigns on GST through workshops all across the country. The workshops are being conducted in a town hall format all across the country by the field formations of CBEC, with power point presentations and

resource material provided by National Academy of Customs, Indirect Taxes and Narcotics (NACIN). A total of 5198 workshops have been conducted till 28.07.2017 all over India in almost all the cities. Region-wise details are as under:-

Zones	No. of Workshops
North	1125
South	909
Central	820
East	1288
West	1056
Total	5198
